

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1209 of 2019

In the matter of:

Oyster Steel and Iron Pvt. Ltd.

....Appellant

Vs.

Laxmi Foils Pvt. Ltd.

...Respondent

For Appellant: None

For Respondent: None

ORDER

04.03.2020: List the appeal 'for admission (after notice)' on **25th March, 2020.**

[Justice A.I.S Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sim/md